

ITEM NO.29

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 5960/2014

VIJAY @ VIJAY KUMAR MISHRA & ANR. Appellant(s)

VERSUS

DINESH CHANDRA AWASTHI & ORS. Respondent(s)

(with office report)

Date : 28/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Bhanu Pratap Singh, Adv.

Mr Pavan Kumar, Adv.

For Respondent(s)

Ms Sushma Verma, Adv.

Mr. Praveen Swarup, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent nos. 1 and 2 are duly represented.

None appears for respondent no.3 despite due service.

Respondent no.4 has been deleted from the array of parties.

Parties have not filed statement of case and statutory period has also expired.

Registry to process the matter for being listed before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar